

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/1022/(IB)/2018  
NAME OF THE PETITIONER(S) : BANK OF INDIA  
NAME OF THE RESPONDENT(S) : AQUA DESIGNS INDIA PVT LTD  
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

S. SATHIYANARAYANAN Counsel for Applicant D. Ravithra  
D. RAVITHRA  
P. Kamalhasan Counsel for Respondent

**ORDER**

Counsel for Applicant/Financial Creditor present. Counsel for Respondent/  
Corporate Debtor present and stated that they are intending to settle the matter.  
Both counsels prayed for time for submitting the outcome of settlement talks. At  
request of both sides, time is enlarged for hearing submissions. **Put up on  
18.09.2018.**

*sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)